

श्री अनूप जी
2
10.2.26

Declaration of Assets and Liabilities

YEAR 2025
As on 31.12.2025

Assessment Year...2025-2026

I, ANUPAM KUMAR, son/daughter/wife of NIRAJ KUMAR

aged 33 years, belonging to BIHAR STATE GOVERNMENT SERVICE service and presently working as STENOGRAPHER, Patna, Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|-------------------------|------------------|------------------|-----------------------|
| (i) | Cash | 15000 | NIRAJ KUMAR 5000 | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI-5000 PPF IN CANARA BANK- 48500 | PPF IN SBI- 40000 | — | — | — |
| (iii) | Bonds, Debentures and Shares in companies | — | — | — | — | — |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | PLI- 37484 yearly LIC-14287 yearly | LIC- 24052 yearly | — | — | — |
| (v) | Motor Vehicles (details of make, etc.) | 5 Scooty (Activa 60) | — | — | — | — |
| (vi) | Jewellery (give details of weight and value) | Gold-20g Silver-35g | Gold-10g | — | — | — |
| (vii) | Other assets, such as values of claims / interests | — | — | — | — | — |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Anupam Kumar
10/02/2026

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | — | — | — | — | — |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | — | — | — | — | — |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (v) | Others (such as interest in property) | — | — | — | — | — |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | — | — |
| | (ii) Loans from financial institutions | — | — |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | — | — |
| | (b) dues to departments dealing with supply of water | — | — |
| | (c) dues to departments dealing with supply of electricity | — | — |

Antony Kumar

10/02/2026

| | | | |
|-----|---|---|---|
| | (d) dues to departments dealing with telephones | — | — |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | — | — |
| | (f) Other dues, if any | — | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL Assessment year - 2025-26 which Income tax Return for PAN No: EEYPK577E | — |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | — | — |
| | (iii) Sales Tax [Only in case of proprietary business] | — | — |
| | (iv) Property Tax | — | — |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Anupam Kumari

Name of Employee: .. ANUPAM KUMARI

Designation: .. STENOGRAPHER

Department: .. BIHAR LEGISLATIVE ASSEMBLY

Place: .. PATNA

Date: .. 10.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.